

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3276  
ANSWERED ON:23.08.2011  
ALLOTMENT OF GOVERNMENT QUARTERS  
Joshi Shri Mahesh

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether a number of residential accommodation has been allotted to Municipal Corporation of Delhi/New Delhi Municipal Council employees including teachers by the Directorate of Estates from the Central pool of residential accommodation;
- (b) if so, the details thereof;
- (c) whether such allotments are as per the rules;
- (d) if so, the details of the policy in regard to allotment of Central Pool of residential accommodation to categories other than Central Government employees; and
- (e) if not, the action taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT( SHRI SAUGATA ROY )

- (a): No Madam. However, General Pool Quarters are placed at the disposal of organizations like MCD/NDMC for essential services, under inter-pool exchange arrangement etc. as per the existing provisions and with the approval of competent Authority.
- (b) &(c): Question does not arise.
- (d) : As stated in (a) above.
- (e) : Question does not arise.